

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 6
(IB)/394(ND)2019
IA/243(ND)2021

IN THE MATTER OF:

Fine Group Corporation Ltd. ... Applicant/Petitioner

Vs

Lemon Electronic Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 21.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Ashish Makhija, Mr. Anurag Bhatt, Mr. Ankur Gupta,
Mr. Harsh Arora Advocates

ORDER

IA-243/ND/2021:

Application filed under Section 30 for approval of the Resolution Plan.
Learned Counsel for the Resolution Professional states that the copy of the
Resolution Plan will be served to the Ex-Directors.

List the matter on **09.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

